

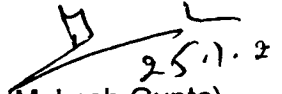
F.No. XIV/2/2003/Conf/CESTAT/ Admn
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM,
NEW DELHI-110066

Dated : 25.01.2021

C I R C U L A R

Pursuant to Ministry of Personnel, Public Grievances & Pension Department of Personnel & Training letter No. 407/12/2014-AVD-IV(B) dated 13 January 2015, all Group 'A' and 'B' officers (Gazetted & Non-Gazetted) are requested to furnish the immovable property return for the year 2020 as on 01.01.2021 in the enclosed proforma latest by 31.01.2021.

Yours faithfully,


25.1.21
(Mukesh Gupta)
Assistant Registrar (Admn)

Encls :As above

Copy to :-

3. SPS/PA to Hon'ble President/Members/Registrar/Dy. Registrars/Assistant Registrars/AO/SPS/Court Masters, - including all Regional Benches, CESTAT
4. Office Copy/Guard file/website.